

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
RAJYA SABHA
QUESTION NO 21.12.2009
ANSWERED ON
CONVENTION ON CHILD RIGHTS

3535

Shri Vijay Jawaharlal Darda

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :-

(a) : whether the country has participated in the 20th anniversary celebration of the Convention on the Rights of the Child held during October- November, 2009 which has always upheld a universally agreed-upon set of non-negotiable basic human rights, standards and obligations, including the right of survival and protection;

(b) : whether the convention forcefully reiterated its rhetoric recommitment to protecting girls and ending sons preference; and

(c) : if so, whether any guidelines for eliminating gender-gaps were formulated and synergetic implementation modalities evolved?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a) to (c): Yes, Sir. In India, the anniversary was marked by the release of 'The State of World's Children Report', special edition, in a function organized in Delhi by UNICEF on 20th November, 2009. The function was attended by the representatives of the Government. The focus of the event was on overall progress of children in India and the remaining challenges. Specific details of protecting girls' rights and the guidelines for eliminating gender gaps were not discussed.